Government of Jomma \& Ĩqsinnar Housing \& U'rban Development Departnent Civil Secretariat, Srinagar/ Janmut

Srinagar,
NOTIFICATION

SRO $\qquad$ 2n- of Ototober, 2019 Atide 309 of the Constitution of India, the Governor is pleased to direct that the adre of the Urban Local Body Institutions (Management) Service, Ladakh (NonGartted/Inferior Services) for the Union Territory of Ladakh upon exclusion of the osts of Union Territory of Jammu and Kashmir, shall comprise the posts as indicated inschedule $-I$ to this notification, subject to any modifications as may be necessary.

This shall come into force with immediate effect.
By order of the Governor.

Vo. HUD/Adm./ 95 /2019
Sd/-
(Dheeraj Gupta), IAS
Principal Secretary to the Government Housing \& Urban Dev. Department Dated: 26 . $\mathbf{1 0 . 2 0 1 9}$
copy to the:

1. Financial Commissioner, Finance Department.
2. Principal Secretary to Hon'ble Governor.
3. Secretary to Government, General Administration Department.
4. Secretary to Government, Department of Law, Justice and P. A.
5. Secretary to Government, Ladakh Affairs Department.
6. Divisional Commissioner, Ladakh Division.
7. Director Finance, Housing \& Urban Dev. Department.
8. Director, Urban Local Bodies, Ladakh.
9. OSD to Advisor (S) to Hon'ble Governor J\&K, Srinagar.
10. Private Secretary to Chief Secretary, J\&K.
11. Private Secretary to Principal Secretary, H\& UDD.

12 Incharge Website.
13. SRO file (w.2.s.c).

posts are drawing their salaries out of Grant-in-ala(Devolution)

